NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/604/(IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: NSR ELEKEMENT PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

E. o wholest for Mrs. Randingon & Allowater Aut by J. Eloya Pirkum

ORDER

Counsel for the petitioner present and prayed time for filing proof of service of notice to the respondent. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy

Member (Judicial)

bc